

SPECIAL BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/218(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	S.NOMI & COMPANY (FOUR ACE INFRAPROJECTS LIMITED) VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)
Mr. Rahul Chakraborty, Adv.] For the Petitioner.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **21st March, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)